51

Written Answers

(b) The DPC has not met as the pay scales for these P°sts have not been revised to bring them at par with University Grants Commission scales of pay necessitating revision of Recruitment Rules. The revised Recruitment Rules are now under finalisation.

The training of cadets at the NDA is being managed by making suitable temporary arrangements.

Parity in qualifications of teaching staff in NDA and Universities

1459. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that the qualifications and experience prescribed for teaching staff at the NDA have made linked and are with those prescribed by the Universi-Grants Commission for similar posts in the universities colleges though the standard teaching in of NDA is equivalent undergraduato tion; and
- (b) if so, what are the reasons therefor?

MINISTER THE OF DEFENCE (SHRi P. V. NARASIMHA RAO): (a) and (b) Yes. Sir. The NDA is affiliated to the Jawaharlal Nehru University for the award of B.A. and B.Sc, degrees.

National Projects Construction Corporation

to Questions

- j 1460. SHRI BIR BHADRA PRA-TAP SINGH: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) the details of overseas contracts signed by the National Projects Construction Corporation (NPCC) since its inception including value, client's name extended period and expected dates of completion and description of projects in each contract;
- (b) the details of progress on main components of each overseas projects and the reasons for delay;
- (c) amount of delay penalty invoked by the overseas clients and paid by NPCC so far in respect of each project and war damages claimed by ihe company and settled so far in Iraq;
- (d) whether the overseas clients have expressed dissatisfaction over the performance of NPCC; and
- (e) the details of bids submitted¹ by NPCC to overseas project authorities in 1982, 1983, 1984 and 1985 and reasons for failure of the company to win new projects?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): (a) and (b) The information is famished in the enclosed Statement-I.

- (c) The information is furnished in the enclosed statement II;
 - (d) No, Sir.
- (e) The m£wrmatl»n is furnished in the enclosed statement III.

-Previously Unstarred Questions No. 1286 transferred from the 13th May, 1985. The details of overseus contracts signed by the NPCC since inception including value, client's name, scheduled date, extended and expected completion dates, project des-cription, their progress and reasons for delay:

51. No.	Name and Description of Projects	Value (Rs. in erores)	Client's Name	Scheduled date of comple- tion	Extended/ expected date of comple- tion	Details of Progress	Reasons for delay
ı	2	3	4	5	6	7	8
1	Construction of Storage Grain Siles at Khan-quin, Tuz & Baquba in Iraq.	11:75	As Sub-contractors to Engineering Pro- jects India Ltd.	5/81	3/83	Completed in Merch, 1983.	Due to war conditions non-availability of construction and other materic is and restricted hours of working.
2	Contraction of 33 KM long Canal structures & lining for Nahar Saad Project, Iraq.	12.00	State Organisation for Land Reclama- tion, Govt. of Ireq.	5/82	10/83	Completed in Oct., 1983.	
3	Civil works for the construction of 2 Nos. Pumping Statio is (Contract-3) for Al-Edawiyah Project Iraq.	2-90	State Organisation for Food Industries Govt. of Iraq.	3/ 83	3/83	Completed in March, 1983.	-
4	(a) Construction of Irrigation Canal & Reclamation works for Al-Edawiyah Project Contract-4 Iraq.	30·63	Do.	3/83	1/86	In progress about 60% of work al- ready completed.	Due to w. r condi- tions, non-avail- ability of construc- tion and other ma- terials and restric- ted hours of work- ing.
	(b) Laying of PVC Pipe Field Drains, Al-Edawiyah Land Reclamation Project, Contract- IV, Iraq.	2.8	Do.	8/88	8/88	In progress	-

S

0

Written Answers

to Questions

Statement-II

Amount of delay, penalty invoked by the overseas clients and paid by NPCC so far in respect of each project and war damages claimed by the company and settled so for in Iraq:

SI. No.	Name and Description of Projects	Pinalty invoked by Overseas clients and paid by NPCC	War damage claimed by N.P.C.C.
ī	Construction of storage Grain Silos at Khanaquin, Tuz & Baquba in Iraq.	Penalty not invoked.	ID 10.35 lacs (Rs. 297.45 lacs) claims lodged with EPI, the prime contractor who in turn have taken up the issue with Govt, of Iraq.
2	Construction of 33 KM long canal structures and lining for Nuhar Suad Project, Iraq.	Penalty not invoked.	An amount of ID 4,70,000 (Rs. 126.90 lacs) has been claimed by NPCC as war damages. Clients have for warded the case to a Committee constituted for the purpose of war claims.

	Statement-III							
	Nume of work/tender for which NPGC bid was not accepted	Date of submission	Name of Project Authority	Reasons for not getting the projects				
I. 1	982			<u> </u>				
ı	Tender for the works of Mohurat Irrigation & Drainage System Stage II, Iraq.	33-1-19 33	Ministry of Irrigation, Republic of Iraq.					
2	Mucklong Irrigation Project Mulaimen Phase-I Project, Bangkok, Thailand.	1+6-1932	Royal Irrigation Deptt., Thailand.					
11.	1983		-	}				
1	Construction of Marib Dam & Irrigation Project, Yenen Arab Republic.	5-4-1983	Abu-Dhabi Fund for Arabic Economic Deve- lopment, Govt. of Abu Dhabi.	The bid sub- mitted by the NPCC was no the lowest.				
2	Pattani Irrigation Project Stage-I, Bangkok Thailand.	20-6-1933	Royal Tragation Depart- ment, Bangkok Thailand					
3	Hydraulic Diversion Structures.	7-6-19 [©] 3	Tihema Development Authority, Yemen Arab Republic.	 				
4	Feeder Canal System & Remo- delling works.	8-6-1983	Do.	i -				
111	. 1984 Nil.	•		}				
10	. 1985 Nil.			j				